

Note:- Hard copy/certified copy of documents with required fees is wanting.

Filing No. BA/8453/2020

Md. Sabbir Vs The State of Jharkhand

Advocate's Name- Mr. Lolit Yadav

Defects:-

9. (i) S.T. no. stated at para 1 and prayer para could not be verified as it does not appear in F.I.R. and impugned order.